

Affidavit to be furnished by the candidate alongwith Nomination Paper

Before the Returning Officer

For election to the 18th Assembly (name of the House)

From Muzaffarpur MUZ Constituency (Name of the Constituency)

RAJEEV KUMAR CHAMAN DEB RAY
49 years residing at Chapla Mubarakpur, Muzaffarpur
 I do hereby solemnly affirm and state on oath that

(strike out whichever is not applicable)

(1) I am a candidate set up by RJD (name of the political party) / am contesting as an

Independent candidate.

(2) Details of PAN and status of filing of Income tax return :

Sl. No.	Names	Permanent Account Number (PAN)	The financial year for which the last income-tax return has been filed	Total income shown in Income Tax Return (in Rupees)
1.	Self	<u>AYYPR591R</u>	<u>AY-2015-16</u>	<u>302330=-</u>
2.	Spouse	<u>Zero</u>	<u>Zero</u>	<u>Zero</u>
3.	Dependent 1	<u>Zero</u>	<u>Zero</u>	<u>Zero</u>
4.	Dependent 2	<u>Zero</u>	<u>Zero</u>	<u>Zero</u>
5.	Dependent 3	<u>Zero</u>	<u>Zero</u>	<u>Zero</u>

(3) The following case(s) are pending against me in which cognizance has been taken by the court:-

Sl. No.	Offence	Description
(a)	The details of cases where the court has taken cognizance, Sections of the Act and description of the offence for which cognizance taken :	<u>1- Case No - 400/2010</u> <u>2 " " 875/2010</u> <u>3 " " 296/2005</u> <u>4 " " 36/2012</u>
(b)	Name of the court, Case No. and Date of order taking cognizance	
(c)	Details of Appeal (s) / Application(s) for revision (if any) filed against the above order(s) :	<u>Zero</u>

4. Cases in which I have been convicted by a court of law (other those referred to in Part 2a):

(a)	The details of cases, Sections of the Act and description of the offence for which convicted :	<u>Zero</u>
(b)	Name of the Court(s), Case No. and Date(s) of order(s) :	<u>Zero</u>

59 That I give here in below the details of the assets (movable and immovable etc.) of myself, my spouse and all dependents:

A. Details of movable assets:

(Note:

1. Assets in joint name (indicating the extent of joint ownership) will also have to be given
2. In case of deposit/investment, the details including Serial Number, Amount, Date of Deposit, the Scheme, Name of Bank/ Institution and Branch are to be given
3. Value of Bonds/Share/Debentures as per the current market value in Stock Exchange in respect of listed companies and as per books in case of non-listed companies should be given.
4. 'Dependent', here means a person, substantially dependent on the income of the candidate.
5. Details including amount is to be given separately in respect of each investment)

S. No.	Description	Self	Spouse	Dependent-1	Dependent-2	Dependent-3
(i)	Cash in hand	59,000=	27,000=	Zero	Zero	Zero
(ii)	Details of Deposits in Bank accounts (FDRs, Term Deposits and all other types of Deposits including saving accounts), Deposits with Financial Institutions, Non Banking Financial Companies and Cooperative societies and the amount in each such deposit	19,90,638 Detail Sheet Attached	1559=00 A/c No - 2006459200 SBI-SKMCB	Zero	Zero	Zero
(iii)	Details of investment in Bonds, Debentures/shares and units in companies/Mutual Funds and others and the amount.	Zero	Zero	Zero	Zero	Zero
(iv)	Details of investment in NSS, Postal Savings, Insurance Policies and investment in any Financial Instrument in Post office or Insurance Company and the amount	L.I.C 6,00,000=	L.I.C 1,03,000=	Zero	Zero	Zero
(v)	Personal loans/advance given to any person or entity including firm, Company, Trust etc. and other receivables from debtors and the amount.	Zero	Zero	Zero	Zero	Zero
(vi)	Motor Vehicles/Aircrafts/ Yachts/Ships (details of Make, Registration No. etc, Year of Purchase and amount.)	Scorpio BR01PC1418 M-2013 12,36,000=	Zero	Zero	Zero	Zero
(vii)	Jewelry, bullion and valuable thing (give details of weight and value)	Gold 100g 2,80,000=	Gold 200g 5,60,000=	Zero	Zero	Zero

Any other assets such as value of (Claims/Interest)	Bank, Debt, oil, Gas, etc.	Zero	Zero	Zero	Zero
(ix) Gross Total value	1,77,000	69,559	Zero	Zero	Zero
	23,19,063				

1. Details of Immovable assets

- (Note: 1. Properties in joint ownership indicating the extent of joint ownership will also have to be indicated.
2. Each land or building or apartment, should be mentioned separately in this format.)

S. No	Description	Self	Spouse	Dependent-1	Dependent-2	Dependent-3
(i)	<u>Agricultural Land</u>					
	Location(s)	Detail Attached	Zero	Zero	Zero	Zero
	Survey number(s)					
	Area (Total measurement in acres)	2 acres 1 D.	Zero	Zero	Zero	Zero
	Whether inherited property (Yes or NO)	Yes	Zero	Zero	Zero	Zero
	Date of purchase in case of self acquired property	Detail Attached 4.5.2000	Zero	Zero	Zero	Zero
	Cost of Land (in case of purchase) at the time of purchase	4,55,000	Zero	Zero	Zero	Zero
	Any investment on the land by way of development, construction etc.	Zero	Zero	Zero	Zero	Zero
	Approximate Current market value	25,95,000	Zero	Zero	Zero	Zero
(ii)	<u>Non-Agricultural Land</u>					
	Location(s)	Detail Attached	Zero	Zero	Zero	Zero
	Survey number(s)					
	Area (Total measurement in sq. ft.)	10 D	Zero	Zero	Zero	Zero
	Whether inherited property (Yes or NO)	No	Zero	Zero	Zero	Zero
	Date of purchase in case of self acquired property	Detail Attached	Zero	Zero	Zero	Zero
	Cost of Land (in case of purchase) at the time of purchase	6,75,000	Zero	Zero	Zero	Zero
	Any investment on the land by way of development, construction etc.	7,00,000	Zero	Zero	Zero	Zero
	Approximate Current market value	32,00,000	Zero	Zero	Zero	Zero
(iii)	<u>Commercial Buildings</u> (including apartments)					
	Location(s)	Zero	Zero	Zero	Zero	Zero
	Survey number(s)					
	Built up Area (Total measurement in sq. ft.)	Zero	Zero	Zero	Zero	Zero

	Is the inherited property (Yes or NO)	Zero	Zero	Zero	Zero	Zero
	Date of purchase in case of self acquired property	Zero	Zero	Zero	Zero	Zero
	Cost of property (in case of purchase) at the time of purchase	Zero	Zero	Zero	Zero	Zero
	Any investment on the property by way of development, construction etc.	Zero	Zero	Zero	Zero	Zero
	Approximate Current market value	Zero	Zero	Zero	Zero	Zero
(iv)	Residential Buildings (including apartments): - Location(s) - Survey number(s)	Detached Attached	Zero	Zero	Zero	Zero
	Area (Total measurement in sq. ft.)	120	Zero	Zero	Zero	Zero
	Built up Area (Total measurement in sq. ft.)	2000/1 sq. feet	Zero	Zero	Zero	Zero
	Whether inherited property (Yes or NO)	Yes	Zero	Zero	Zero	Zero
	Date of purchase in case of self acquired property	Zero	Zero	Zero	Zero	Zero
	Cost of property (in case of purchase) at the time of purchase	Zero	Zero	Zero	Zero	Zero
	Any investment on the land by way of development, construction etc.	Yes	Zero	Zero	Zero	Zero
	Approximate Current market value	225,000	Zero	Zero	Zero	Zero
(v)	Others (such as interest in property)	Zero	Zero	Zero	Zero	Zero
(vi)	Total of Current Market Value of (i) to (v) above	579,600	Zero	Zero	Zero	Zero

- (6) I give herein below the details of liabilities/ dues to public financial institutions and government :-
(Note: Please give separate details of name of Bank, institution, entity or individual and amount for each item)

S. No.	Description	Self	Spouse(s)	Dependent-1	Dependent-2	Dependent-3
(i)	Loan or dues to Bank/Financial Institution(s) Name of Bank or FI Amount outstanding Nature of loan	1350,000	Zero	Zero	Zero	Zero
	Loan or dues to any individuals/ Entity other than mentioned in (i) above.	Zero	Zero	Zero	Zero	Zero
	Name(s) Amount outstanding Nature of loan	Zero	Zero	Zero	Zero	Zero

	Any other liability	Zero	Zero	Zero	Zero	Zero
	Grand total of liabilities	13,50,000	Zero	Zero	Zero	Zero
(ii)	Government Dues: Dues to departments dealing with government accommodation	Zero	Zero	Zero	Zero	Zero
	Dues to departments dealing with supply of water	Zero	Zero	Zero	Zero	Zero
	Dues to departments dealing with supply of electricity	Zero	Zero	Zero	Zero	Zero
	Dues to departments dealing with supply of telephones/mobiles	Zero	Zero	Zero	Zero	Zero
	Dues to departments dealing with government transport (including aircrafts and helicopters)	Zero	Zero	Zero	Zero	Zero
	Income Tax Dues	Zero	Zero	Zero	Zero	Zero
	Wealth Tax Dues	Zero	Zero	Zero	Zero	Zero
	Service Tax Dues	Zero	Zero	Zero	Zero	Zero
	Municipal /Property Tax Dues	Zero	Zero	Zero	Zero	Zero
	Sales Tax Dues	Zero	Zero	Zero	Zero	Zero
	Any other dues	Zero	Zero	Zero	Zero	Zero
	Grand total of all Govt. dues	Zero	Zero	Zero	Zero	Zero

(7) Details of profession or occupation:

a. Self... Business

b. Spouse... House wife

(8) My educational qualification is as under:

1. Master - R.K.H.S Chhapla, Muzaffarpur 1993

2. Junior - R.M.L.C. Muzaffarpur (B.I.C. Patna - 1996)

(Give details of highest School / University education with full form of the certificate/ diploma/ degree course)

(Name of the School /College/ University and the year in which the course was completed.)

(9) ABSTRACT OF THE DETAILS GIVEN IN (1) TO (8) ABOVE:

1.	Name of the candidate	Sh./Smt./Kum. <u>RAJEEV KUMAR</u>
2.	Full postal address	<u>URPH - MUNNA YADAV</u>
3.	Number and Name of the constituency and state	<u>Dubanchana, Muzaffarpur, Muz</u>
3.	Name of the Political party which set up the candidate (otherwise write 'Independent')	<u>90. MUNAPUR, BIHAR</u>
4.	(a) Number of cases in which conviction order passed (other than those referred to in Form 26)	<u>R. J. D</u>
		<u>Zero</u>

(c) Total number of Pending cases where the unit (s) have taken cognizance		Four				
Part of		Year for which last Income Tax Return filed	Total Tax paid/Refund			
(a) Candidate	AYYPK5196R	AY 2015-16	302330			
(b) Spouse						
(c) Dependents						
6. Details of Assets and Liabilities in rupees						
	Description	Self	Spouse	Dependent-I	Dependent-II	Dependent-III
A.	Moveable Asset (Total value)	2422500	69800	—	—	—
B.	Immovable Asset		Zero	Zero	Zero	Zero
(i)	Purchase Price and Development Cost of Immovable Property (Total Value)	1130000	Zero	Zero	Zero	Zero
(ii)	Approximate Current Market Price of Asset (Total Value)		Zero	Zero	Zero	Zero
7. Liabilities						
	(i) Government dues (Total)	Zero	Zero	Zero	Zero	Zero
	(ii) Loans from Bank, Financial Institutions and others (Total)	1850000	Zero	Zero	Zero	Zero
8. Highest educational qualification:						
1. Matric - R. K. H. S, Chhapra, Muzaffarpur (B.S.E.B Bihar) 1983						
2. Inter - R.M.L.C, Muzaffarpur (B.T.C Patna) 1986						
(Give details of School / University education with full form of the certificate/ diploma/ degree course) (Name of the School / College/ University and the year in which the course was completed.)						

VERIFICATION

I, the deponent, above named, do hereby verify and declare that the contents of this affidavit are true and correct to the best of my knowledge and belief, no part of it is false and nothing material has been concealed there from. I further declare that:

- (a) there is no case of conviction or pending case against me other than those mentioned in items 3 and 4 above;
 (b) I, my spouse, or my dependents do not have any asset or liability, other than those mentioned in items 5 and 6 above.

Verified at.....this the.....day of.....201.....

DEPONENT

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- Note: 1. Affidavit should be filed latest by 1.00 PM on the last date of filing nominations.
2. Affidavit should be sworn before an Oath Commissioner or Magistrate of the First Class or before a Notary Public.
3. All columns should be filled up and no column to be left blank. If there is no information to furnish in respect of any item, either "Nil" or "Not applicable", as the case may be, should be mentioned.
4. The affidavit should be either typed or written legibly and neatly.

A
राजीव कुमार उर्फ मुन्ना यादव पिता स्व० गगनदेव राय
ग्राम- छपरा मुजफ्फरपुर उर्फ हुनरवाना, थाना- मीनापुर,
बादा नं०- 596, जिला- मुजफ्फरपुर

1. मुख्य न्यायिक दस्तावेजारी, मुजफ्फरपुर।

फाइल नं०- 400/2010

संज्ञान लेने की तारीख- 18.10.2010

बादा- 173 एवं 174

आचार संहिता उल्लंघन

2. सी०जी०एम०, मुजफ्फरपुर।

फाइल नं०- 375/2010

संज्ञान लेने की तारीख- 22.10.2010

बादा- 173 एवं 174

3. जे०एम० फस्ट क्लास, मुजफ्फरपुर

फाइल नं०- 280/2005

बादा- 143, 341, 323, 504, घक्का मुन्नी

4. जे०एम० ए०के० तिवारी

फाइल नं०- 30/2012

संज्ञान लेने की तारीख- 01.06.2015

बादा- 147, 148, 447, 448, घक्का मुन्नी

राजीव कुमार उर्फ मुन्ना यादव पिता स्व० गगनदेव राय
ग्राम- छपरा मुखरपुर उर्फ हुनरवाना, थाना- भीनापुर,
ब्लाक नं०- 596, जिला- मुजफ्फरपुर

बैंक का विवरण

- | | |
|----------------------------------|--------------|
| 1. स्टेट बैंक ऑफ इंडिया, उमा नगर | |
| अकाउंट नं०- 30363531413, | Rs. 48.24 |
| ब्रांच नं०- 33506150833, | Rs. 1159.14 |
| 2. युनियन बैंक, अहिवापुर | |
| ब्रांच नं०- 73510201000001, | Rs. 17963.00 |
| ब्रांच नं०- 735102010001485, | Rs. 736.00 |

बैंक की कर्ज का विवरण

- | | |
|--|-------------------|
| 1. उत्तर बिहार ग्रामीण बैंक, रामपुर हरि | |
| किसान क्रेडिट कार्ड | रुपया- 50,000/- |
| 2. बैंक ऑफ इंडिया, उमा नगर | |
| किसान क्रेडिट कार्ड | रुपया- 60,000/- |
| 3. स्टेट बैंक ऑफ इंडिया, अहिवापुर | |
| किसान क्रेडिट कार्ड | रुपया- 3,50,000/- |
| 4. युनियन बैंक, भीनीपुर | |
| किसान क्रेडिट कार्ड | रुपया- 5,00,000/- |
| 5. गतिबिहा एण्ड गतिबिहा किसान क्रेडिट कार्ड (गाड़ी पर) | रुपया- 4,00,000/- |

13/5

राजीव कुमार उर्फ मुन्ना यादव पिता स्व० भगबदेव राय
ग्राम- छपर मुबारकपुर उर्फ हुगसावा, थाना- मीनापुर, थाना नं०- 596,
जिला- मुजफ्फरपुर

(विरसती कृषि भूमि में हिस्सा का ब्योरा)

क्रमांक	खाना नं०	खेसरा नं०	रकबा	मूल्य
16	120	2 एकड़	4,60,000/-	
17	896	1 बी०		
18	965			
19	979			
20	975			
21	905			
22	321			



(स्व अर्जित कृषि भूमि में हिस्सा का ब्योरा)

क्रमांक	खाना नं०	खेसरा नं०	रकबा	खरीद मूल्य	बाजार मूल्य
52	30	2 एकड़	2,65,000/-	13,65,000/-	
		2 बी०			

क्रमांक	खाना नं०	खेसरा नं०	रकबा	खरीद मूल्य	बाजार मूल्य
क्रमांक नुसार	119	132	37 बी०	80,000/-	2,60,000/-
क्रमांक 119-548	5	899	66 बी०	1,10,000/-	5,10,000/-
क्रमांक 138	138	921			
		325			

(गैर कृषि भूमि में हिस्सा का ब्योरा)

नाम	खाता नं०	खेसरा नं०	रकबा	खरीद मूल्य	बाजार मूल्य
आविष्कार	74	52	2 बी०	1,85,000/-	12,00,000/-
प्लॉट नं०-अवत				दिनांक-8.8.2008	
कुलखर्च			विकास कार्य पर खर्च-	7,00,000/-	

रजिस्ट्रार, फैसल	42	93	8 बी०	4,90,000/-	20,00,000/-
ग्राहक, खाना नं०-661					

आवासीय हिस्सा का ब्योरा

क्रमांक	खाना नं०	खेसरा नं०	रकबा	मूल्य
32	154	12 बी०	2,25,000/-	

क्रमांक नं०-596
मुजफ्फरपुर

(2000 वर्गफीट)
हिस्सा 1/9